

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/1617/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the rd 23 March, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/2022/231, dtd 17.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.03.2022** along with station leave permission, with the official vehicle, at own cost, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/1627/A, dated 23.03.2022

Copy to:

1.  The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

